

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	Hearing	433(e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MOHAMMED YOUS
NAWAB

Counsel for
Petitioner



9916196674

ORDER

Junior Counsel for petitioner is present. He requested time as his senior counsel is unable to attend the Tribunal to-day. As seen from the record, objection was raised on the dispute by the Respondents regarding liability and directed the Counsel for petitioner to explain the Tribunal, as to how this petition is maintainable. He further directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case.

List it on 08/06/2017.


Member (J)


Member (T)